

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
(IB)-654(PB)/2019

IN THE MATTER OF:

Mr. Vishal Fabrics & Ors. Petitioner/Applicant
Vs.
M/s. Avj Developers (India) Pvt. Ltd. Respondent

Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Adv. Mani Gupta, Adv. Aman Choudhary with Mr. Vivek Kumar, RP
For the Respondent : Adv. Anil Dutt, Adv. Lavi Agarwal for NPCL
Adv. Abhishek Singh in IA-6210/2023 & 6213/2023
For SRA/Applicant : Adv. Ambuj Tiwari with Mr. Vinay Jain, RP
For the Applicant : Adv. GP Madaan, Adv. Aishwarya Adlakha in IA-5724/2021 & IA-5854/2021
Adv. Abhirup Dasgupta, Adv. Ishaan Duggal and Adv. Ruchi Goyal for IIFL
Adv. Aditya Kumar Choudhary, Adv. Gurmehar Vaan Singh, Adv. Sandeep Pandey in IA-6388/2023
Adv. Shivam Kumar in IA-1789/2023 & 3939/2023
Adv. Rajiv Mangla, Adv. Pradeep Kumar Kaushik and Adv. Monika
Adv. Shantwanu Singh in IA-568/2024
Adv. Kush Gupta in IA-3637/2023
Adv. Amrendra Kumar Singh in IA-4594/2021 & IA-5095/2021
Adv. Gulshan Kumar Sachdev with Proxy Counsel
Adv. Rajan Kumar in IA-6672/2023
Adv. Harshit Ratra in IA-126/2024
Adv. Sougat Sinha in IA-1006/2023
Adv. Shashank Agarwal & Adv. Aadil Khan in IA-4416/2022 & IA-2406/2022
For the AR : Mr. Shyam Kumar Sharaf, AR in person in IA-2404/2022
For GNIDA : Adv. UN Singh

ORDER

IA-4696/2021, IA-5727/2021, IA-5854/2021, IA-940/2021, IA-2899/2021, IA-3239/2021, IA-2404/2022, IA-4416/2022, IA-3741/2021, IA-5095/2021, IA-2406/2022, IA-2386/2023, IA-2388/2023, IA-2390/2023, IA-3637/2023, Cont-23/2023, IA-1789/2023, IA-2597/2023, IA-2521/2023, IA-3874/2023, IA-3939/2023, IA-6388/2023, IA-6672/2023, IA-126/2024, IA-568/2024, IA-5846/2023, IA-6210/2023, IA-6213/2023, IA-1006/2024

1. Ms. Mani Gupta, Ld. Counsel for the RP appears physically.
2. In view of the order of the Hon'ble NCLAT dated 14.02.2024, the IA-5385/2021 for approval of the Resolution Plan along with the connected applications opposing the plan, objections to the plan, which have been closed vide order dated 21.11.2023 stands revived.
3. Registry is directed to list all these IAs viz. IA-5385/2021, IA-3245/2021, IA-4594/2021, IA-5586/2021, IA-4827/2021, IA-4523/2021, IA-5461/2021 and IA-6135/2021 which were disposed of vide order dated 21.11.2023.
4. At request and by consent of all parties, list the matter **on 23.04.2024**.

New IA-1573/2024

Mr. Ambuj Tiwari, Ld. Counsel for the SRA/Applicant in this IA appears physically.

Mr. UN Singh, Ld. Counsel for the GNIDA appears through VC.

This IA has been filed post the order of the Hon'ble NCLAT dated 14.02.2024. Mr. UN Singh, Ld. Counsel for the GNIDA seeks some time to get instructions.

At request, list this IA **on 23.04.2024**.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

Shubham Pandya – 08.04.2024